

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 281/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s.

Demise Realities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act ~~1956~~/2013/~~I & BP~~ Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<u>Ahmed Chunawala</u>	<u>Adv</u>	<u>Ahmed</u>

**ORDER**

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. The Petition is admitted.
3. The Petitioner is directed to comply with the directions, given vide separate order, dated 20<sup>th</sup> April, 2017.
4. The petition is fixed for final hearing on 8<sup>th</sup> June, 2017.

**Date : 20<sup>th</sup> April, 2017.**

Sd/-

**M. K. Shrawat**  
**Member (Judicial)**